GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

UNSTARRED QUESTION NO:1245
ANSWERED ON:05.03.2013
SELF REGULATION FOR TV CHANNELS
Bapurao Shri Khatgaonkar Patil Bhaskarrao;Bhoi Shri Sanjay;Gaikwad Shri Eknath Mahadeo;Paranjpe Shri Anand Prakash;Yadav

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government has set up a Broadcasting Content Complaints Council (BCCC) in consultation with the Indian Broadcasting Foundation for self regulation by the satellite TV channels on the content of their programmes;
- (b) if so, the details thereof and the number and nature of complaints received along with the action taken thereon by BCCC/Government so far, channel-wise;
- (c) whether the Government proposes to make it mandatory for the TV channels to bar children from featuring in such programmes; and
- (d) if so, the details thereof and the response of the TV channels in this regard?

Shri Ranjan Prasad

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI)

(a) & (b) The Indian Broadcasting Foundation (IBF), an industry body representing major satellite TV channels, has set up a two tier self-regulatory mechanism for entertainment channels with the first tier at the level of broadcaster and the Broadcasting Content Complaints Council (BCCC) at second tier. The BCCC is a thirteen (13) Member body consisting of a Chairperson being retired Judge of the Supreme Court or High Court and 12 other Members from various spheres of expertise.

The number and nature of complaints received during the last three years in the Ministry, along with the action taken thereon with respect to the provisions contained in the Advertising Code and Programme Code enshrined in the Cable Television Networks Rules, 1994 is attached as Annexure-I.

The details of the complaints received by BCCC and action taken thereon is maintained by them and the same is available at their official website - http://www.ibfindia.com.

(c) & (d): No such proposal is presently under consideration of this Ministry. However, the BCCC has issued an advisory on 24.12.2012 advising all member channels of IBF to refrain from featuring children below the age of 12 years in any situation that has sexual or adult overtones. A copy of the said advisory is available on the website of IBF - http://www.ibfindia.com.